

(b) if so, what action Government have taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARNJIT CHANANA):

(a) Yes, Sir. It has been suggested that a paper mill based on bamboo, should be established in Gaya District.

(b) The bamboo resources of Gaya district would not be adequate to support a paper mill of economically viable size.

Comments of Ministries on Draft Rules of Kendriya Sachivalaya Raj Bhasha Sewa

*127. **SHRI T. S. NEGI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in January, 1979, draft rules for Kendriya Sachivalaya Raj Bhasha Sewa were circulated to all the Ministries/Departments for comments;

(b) whether Government propose to lay on the Table a summary of the comments offered by the Ministries/Departments with regard to the prescription of educational qualifications; and

(c) whether it is also a fact that in the case of Translators also, the Ministries and Departments have suggested that the minimum educational qualification should be graduation in Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKAWANA):

(a) Yes, Sir. In January, 1979 a draft of rules for Central Secretariat official Language Service (Group A and B) was circulated to all Ministries/Department for their comments.

(b) No, Sir.

(c) Yes Sir. Some Ministries/Departments have suggested that mini-

mum educational qualification for direct recruitment to the post of Translators should be graduation with Hindi and English.

Communal Disturbances

*128. **SHRI JAGPAL SINGH:**

SHRI RAM VILAS PASWAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been large scale communal disturbances in certain parts of the country including Moradabad and Delhi;

(b) if so, the loss of life and property suffered by the victims of these disturbances;

(c) the steps taken by Government to identify the reasons and the anti-national elements responsible for these disturbances; and

(d) whether Government propose to pay compensation to the victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKAWANA):
(a): Localised violent incidents of communal nature place in some parts of the country including Moradabad and Delhi since August 1980.

(b) Information relating to loss of human life and property in communal incidents during the period 13th August to 25th November, 1980 is being collected from State Governments and will be laid on the Table of the House.

(c) The State Government of Uttar Pradesh have appointed a commission of Inquiry under the commissions of Inquiry Act, 1952, headed by a District Judge, to investigate into the incidents which took place in Moradabad on the 13th August, 1980. Besides, the local authorities concerned have registered criminal cases,

wherever necessary, for taking appropriate legal action against the accused persons.

(d) The State Governments make ex-gratia payments as relief to sufferers in deserving cases, keeping in view their immediate needs and circumstances. The question of payment of compensation by Government does not arise.

Central Staff Training and Research Institute

*129. SHRI HANNAN MOLLAH:

SHRI SOMNATH CHATTERJEE:

Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Government have decided to shift some training wings of the Central Staff Training and Research Institute, Dसनगर, West Bengal;

(b) whether Government have received any expert committee's report against this shifting; and

(c) what is the opinion of the State Government in this regard and whether the Central Government will take that opinion into consideration?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MATI RAM DULARI SINHA): (a) No, Sir.

(b) and (c) A Committee of Experts on Training was appointed by the Government of India, Ministry of Labour, to suggest ways and means for improving the quality of training in the Industrial Training Institutes and the training imparted to the apprentices in the industry. The Committee has submitted its report.

2. One of the recommendations of the Committee is that, with a view to enabling the research and Development Section at the Central Staff

Training & Research Institute, Calcutta to devote undivided attention to the work relating to research in training technology, which is itself a challenging job, it should be relieved of other responsibilities. Accordingly, the Committee has recommended that the section dealing with Audio Visual Aids at the Central Staff Training & Research Institute Calcutta be integrated with the Audio Visual and Printing Unit at Kanpur, and the training of executive and supervisory staff incharge of administration of training programmes being conducted present at C. S. T. A. R. I., Calcutta be entrusted to the Foreman Training Institute at Bangalore which has been conducting programmes in areas relating to supervisory development.

3. The matter was under consideration of the Central Government when a communication was received from the State Government of West Bengal expressing its opposition to this recommendation of the Committee of Experts. Taking into account the views of the State Government and other relevant factors, it has been decided that the two Wings of the C.S.T.A.R.I., Calcutta be not shifted to Kanpur and Bangalore as stated above and the said Institute may continue to function at Calcutta in its existing form. The State Government has also been informed of this decision of the Central Government.

Sale of Spare Parts of Centurian Tanks

*130. SHRI CHANDRAJIT YADAV:

SHRI CHHANGUR RAM:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government have recently disposed of spare parts of Centurian tanks;

(b) whether it is also a fact that the buyer of the spare parts was given the option of selecting the spares as a result of which a large quantity of spare parts has been left as a scrap;